

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.104-IA 120(AHM)2021
Item No.105-IA 490 of 2020
Item No.106-IA/209(AHM)2021
In
CP(IB) 282 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Capman Conpro Pvt Ltd & Anr
V/s
Global Softech Ltd

.....Applicant

.....Respondent

Order delivered on 19/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Anandodaya Mishra, Advocate a/w. Mr. Rohit Lalwani, Advocate and Mr. Tanmay Banthia Advocate, Mr. Aditya Pandya, Advocate
For the Respondent : Mr. Vaibhav Tyagi, Advocate, Mr. Prateek Gupta Advocate
For RP : Mr. Kanishk Khetan, Advocate i/b Mr. Krishnendu Datta, Senior Advocate

ORDER

Learned Counsel Mr. Kanishk Khetan proxy for Learned Senior Counsel Mr. Krishnendu Datta appears and states that because of ill health, learned senior counsel is not available today for arguments. He requests for adjournment.

List for hearing on 22.06.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**